

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II  
SPECIAL BENCH (Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI -MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 04.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.152/9/HDB/2020
NAME OF THE COMPANY	Noel Pharma (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Temple Packaging Pvt Ltd
NAME OF THE RESPONDENT(S)	Noel Pharma (India) Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared.  
 He submits that notice is served but no one is appearing for the Corporate Debtor.  
 We direct him to file affidavit of service of notice within two weeks.  
 Matter stands adjourned to 25.03.2021.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**